

measures with a view to curbing illegal practices.

[English]

Strategy and Requirements of Railways in Eighth Plan

3539. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board have spelt out their strategy and detailed the requirements of the Railways to the Planning Commission for the Eighth Five Year Plan with particular reference to the completion of on-going projects (new lines and conversions);

(b) if, so, an outline of the strategy and the requirements placed before the Planning Commission;

(c) if not, the likely date by which it would be done;

(d) whether the Railway Board propose to ensure the completion of all such on-going projects on which the work was taken in hand in the Sixth Five Year or earlier Plans; and

(e) if so, the details of such projects, zone-wise, the estimated expenditure and the projected target dates for completion for each such project?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). No, Sir. However, the Working Group for railway programmes set up by the Planning Commission has submitted its report for consideration of the Commission.

(d) and (e). Allotment of funds for each such project and their completion will de-

pend upon the resources made available by the Planning Commission and their inter-se priorities. Within these constraints every effort will be made to complete all such projects as early as possible.

Additional Grant to Maharashtra

3540. SHRI GURUDAS KAMAT: Will the Minister of FINANCE be pleased to state:

(a) whether the additional grant of Rs. 50 crores as recommended by the Ninth Finance Commission for improvement of slums has been sanctioned to the Government of Maharashtra;

(b) if so, the projects proposed to be undertaken to utilise this grant;

(c) whether Government propose to sanction additional funds for the development of Bombay only; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (d). The Ninth Finance Commission has recommended in its First Report for 1989-90 a grant of Rs. 50 crores to Government of Maharashtra for slum clearance and environmental improvement of slums and provision of basic amenities in the city of Bombay with an equal matching contribution by the State Government.

The State Government have proposed a number of schemes for improvement and provision of amenities and services in slums in Bombay viz., housing, water supply, drainage and sanitation facilities, relocation and resettlement of slums, construction of roads, bridges and sub-ways, upgrading and improvement of health and hospital facilities, development of transport and electricity supply, traffic management, etc., with a total